GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) NEW DELHI: DATED THE 29 TH APRIL, 1986.

(INCOME-TAX)

No. (C9) (F.No.197/151/85-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Karkela Sri Mariamma Tample, Karkala" for the purpose of the said section for the period covered by the assassment years 1985-86 to 1987-88.

(R.K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To The Manager, Government of India Press, Ring Road, Mayapuri Industrial Area, (Near Rajouri Garden). New Delhi.

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3. All Commissioners of Income taxe

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